

Dr. off. 5.2.99

A copy of order may be given to all counsels.

8/2/99

S.O. (J)

Proposed  
8.2.99

Received copy of order dt 5.2.99 on behalf of the Bench - 5.

N. Sahoo  
for A.K. Mohanty  
11/2/99

Received a copy of order dt 5.2.99 on behalf of Mr. K. C. Mohanty.

A.K. Mohanty  
9.2.99

Issued to Despatch unit.

12.2.99

5.2.99

It is submitted on behalf of Shri K. Mohapatra that he does not want to pursue this O.A. and wants permission to withdraw this O.A. with liberty to file application before the appropriate forum.

Stated Shri K.C. Mohanty, learned Govt. Advocate for the State of Orissa, learned Senior Standing Counsel Shri A.K. Bose and Shri P.R.J. Das learned Counsel appearing for Res. 5. In view of the submissions made by the learned Counsel for the petitioner, O.A. is disposed of as not being pressed.

M.A. 759/98 is disposed of accordingly.

J. Jan. 99  
VCA-Chandraman

Member (J)